

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) (Insolvency) No. 389 of 2018**

**IN THE MATTER OF:**

**Anil Kohli,**

**R.P. for Dunar Foods Ltd.**

**...Appellant**

**Versus**

**Directorate of Enforcement & Anr.**

**...Respondents**

**Present:**

**For Appellant: Mr. Abhishek Anand and Ms. Honey Satpal, Advocates.**

**For Respondent:**

**O R D E R**

**03.02.2020** Due to paucity of time, this matter could not be taken up.

List the Appeal 'for hearing' on **14<sup>th</sup> February, 2020.**

[Justice Bansi Lal Bhat]  
Member (Judicial)

[Justice Venugopal M.]  
Member (Technical)

[Shreesha Merla]  
Member (Technical)

BB/ n n/